

NOTIFICATIONS UNDER SEA CUSTOMS
ACT, 1878 AND BANKING COMPANIES
ACT, 1949

The Deputy Minister of Finance
(**Shri B. R. Bhagat**): I beg to lay on
the Table—

(i) A copy each of the following
Notifications under sub-section (4) of
Section 43B of the Sea Customs Act,
1878:—

(a) G.S.R. 520 dated the 15th
April, 1961.

(b) G.S.R. 521 dated the 15th
April, 1961.

(c) G.S.R. 522 dated the 15th
April, 1961.

(d) G.S.R. 523 dated the 15th
April, 1961.

[Placed in Library. See No. LT-2897/
61]

(ii) A copy of Scheme for the
reconstruction of the Bank of Kerala
Limited and its amalgamation with the
Canara Bank Limited, published in
Notification No. S.O. 858 dated the 15th
April, 1961, under sub-section (11) of
Section 45 of the Banking Companies
Act, 1949. [Placed in Library. See
No. LT-2898/61]

12:26 hrs.

COMMITTEE ON PRIVATE MEM-
BERS' BILLS AND RESOLUTIONS

EIGHTY-FOURTH REPORT

Sardar Hukam Singh (Bhatinda): I
beg to present the Eighty-fourth Re-
port of the Committee on Private
Members' Bills and Resolutions.

ELECTION TO COMMITTEES

GOVERNING COUNCIL OF INDIAN SCHOOL
OF MINES

The Minister of Scientific Research
and Cultural Affairs (**Shri Humayun**
Kabir): I beg to move the following:

"That in pursuance of para-
graphs 4 and 5 of the Ministry of
Steel, Mines and Fuel Resolution

No. 315 (1)/57III, dated the 4th
May, 1957, as amended from time
to time, the members of Lok Sabha
do proceed to elect in such manner
as the Speaker may direct, one
member from among themselves
to serve as a member of the Gov-
erning Council of the Indian
School of Mines, Dhanbad".

Mr. Speaker: The question is:

"That in pursuance of para-
graphs 4 and 5 of the Ministry of
Steel, Mines and Fuel Resolution
No. 315 (1)/57III, dated the 4th
May, 1957, as amended from time
to time, the members of Lok Sabha
do proceed to elect in such manner
as the Speaker may direct, one
member from among themselves
to serve as a member of the Gov-
erning Council of the Indian
School of Mines, Dhanbad".

The motion was adopted.

ADVISORY BOARD FOR NATIONAL ATLAS
AND GEOGRAPHIC NAMES

The Deputy Minister of Scientific
Research and Cultural Affairs (**Dr. M.**
M. Das): I beg to move:

"That in pursuance of paragraph
1(20) of the Ministry of Scientific
Research and Cultural Affairs
Resolution No. F. 15-226/60- SII,
dated the 23rd March, 1961, the
members of Lok Sabha do proceed
to elect, in such manner as the
Speaker may direct, two members
from among themselves to serve
as members of the Advisory Board
for National Atlas and Geographic
names for the term commencing
from the date of notification in the
Official Gazette, subject to the
other provisions of the said Reso-
lution."

Mr. Speaker: The question is:

"That in pursuance of paragraph
1(20) of the Ministry of Scientific
Research and Cultural Affairs
Resolution No. F. 15-226/60- SII,